

**Central Administrative Tribunal
Principal Bench**

**OA No.978/2020
MA No.1216/2020**

New Delhi, this the 17th day of August, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

- (1) Sh. Mange Ram Sharma
Hon. Secretary
MTN Staff Union (regd.) 4705
R/o. HM-10, Telegraph Lane
New Delhi – 1120 001 through

- (1) Hari Om Sharma
S/o. Late Ram Mahar Sharma
R/o. H. No. 405, Sector-6, R. K. Puram,
New Delhi – 110 022.

- (2) Anita Bisht
W/o. Shri Narayan Singh Bisht
R/o. D-19, Moti Bagh-I,
New Delhi – 110 021.

- (3) Ravinder Kumar Dixit
S/o. Shri Uma Shankar Dixit
R/o. RZ-24, Block-O, New Roshanpura Extension,
Najafgarj, New Delhi-110 043.

- (4) Rajeshri
W/o. Suresh Kumar
R/o. Plot No. II, Panchayat Bhawan Road,
Chhawla, New Delhi – 110 071.

- (5) Suresh Kumar Gulia
S/o. Shri Ram Singh

R/o. H. No. 9, Chhanamal Park, East Punjabi Bagh,
New Delhi – 110026.

- (6) Rajhuvinde Singh Dagar
S/o. Amir Singh
R/o. RZ-61, Block-S New Roshanpura Extension,
Najafgarh, New Delhi-110 043.
- (7) Usha Nischal
W/o. Karan Kumar Nishchal
R/o. 759, SF-2, Niti Khand-I, Indirapuram,
Ghaziabad, UP 201 014
- (8) Mahesh Kumar
S/o. Late Ram Chander
R/o. WP 456/1, Wazirpur Village P.O. Ashok Vihar,
New Delhi – 110 052.
- (9) Shanta Goshin
W/o. Dal Vir Singh Gosin
R/o. Flat No. 2801, Mohindera Appt.,
Sector-12, Phase-II, Dwarka, New Delhi.
- (10) Rashmi
W/o. Anil Kumar Kakkar
R/o. B-53, Himalayan Residency,
Plot No. 10, Sector 22, Dwarka, New Delhi.
- (11) Pyar Singh Rawat
S/o. Jot Singh
R/o. Flat No. 76, plot No. 47,
Panchmahal Appt. Extn. Delhi-110 092.
- (12) Gurvinder Singh Bakshi
S/o. Shri Harjeet Singh Bakshi
R/o. 70, Saini Enclave,
Vikar Marg, Delhi – 110 092.
- (13) Laxman Singh
S/o. Shri Maal Singh

R/o. J-192 Flat No. TF-3,
Anand Bhawan, Arjun Nagar,
Safdarjung Enclave, New Delhi – 110029.

(14) Kiran Arora
D/o. Harbans Lal Arora,
R/o. F-24, Malka Ganj, Delhi – 110 007.

(15) Savita Kumari Rajpal
W/o. K. L. Rajpal
R/o. B5/110, Mayur Appts. Sector-9,
Rohini Delhi – 110 085.

(16) Davinder Singh
S/o. Sucha Singh Sahota
R/o. SE-23, Singalpur,
Shalimar Bagh, Delhi – 110 088.

(17) Kamal Jeet Kaur
W/o. D S Bedi
R/o. C-9/213, Sector-7.
Rohini Delhi – 110 085.

(18) Kusum Bala Agarwal
W/o. Ravinder Mohan
R/o. 210, New Modern Apartments,
Sector-9, Rohini, New Delhi-110 085.

(19) Rajni Atri
W/o. Mahesh Atri
R/o. D-10/12, Sector-15,
Rohini, New Delhi – 110 089.

(20) Suman
W/o. S P Jain
R/o. E-VII/59, Sector-15,
Rohini Delhi – 110 085.

(21) Rajeev Kumar
S/o. Mohinder Lal
R/o. AA-30, G/F, Shalimar Bagh,
Delhi – 110 088.

(22) Jaypal Singh Dabas
S/o. Sardar Singh Dabas
R/o. A-16, Plot No. 35, Hans Vihar,
Sector-13, Rohini, Delhi -110 085.

(23) Veena Rani
W/o. Shunil Mehandiratta
R/o. 17/169, 2nd Floor,
Subhas Nagar, Delhi – 110 027.

(24) Indu Bala Verma
W/o. Mr. Vijay Kumar Verma
R/o. 1/7021a, Shivaji Park,
Shahdara, Delhi-110 032.

(25) Rakesh Kumar Bhatia
S/o. Late Anant Ram Bhatia
R/o. B-1031/13, Gali No. 8,
Khajuri Khas, Delhi – 110 090.

(26) Ajit Kumar
S/o. Late Om Prakash
R/o. WZ-5, Manohar Park,
East Punjabi Bagh, Delhi – 110 026.

(27) Neelam Paul
D/o. Late S C Mastana
R/o. A1/131-132, New Kondali,
Delhi – 110 096.

(28) Ashwani Kumar Thapar
S/o. Late F C Thapar
R/o. Block 8/1, FF, Ashok Nagar,
New Delhi – 110 018.

(29) Bal Ram Yadav
S/o. Mr. Sarju Prasad Yadav
R/o. H. No. 41, Gali No. 1, Part-II
Jharoda Majra, Buradi, Delhi – 110 084.

(30) Rekha Sharma
W/o. Mr. S. K. Sharma
R/o. H. No. 524, Golden High Appt.,
Dwarka, Delhi – 110 075.

(31) Darshan Kumar
S/o. Late Mela Ram,
R/o. D-83, Moti Bagh-I,
New Delhi – 110 021.

(32) Mrs. Nita Girdhar
W/o. Vijay Kumar Girdhar
R/o. 1324, Mukherji Nagar,
Delhi – 110 009.

(33) Ajit Singh
S/o. Madho Ram,
R/o. DDA MIG Flat 30,
Pink Apartment, Sector 18-B
Dwarka, New Delhi.
....Applicants

(By Advocate : Mr. Deepak Tyagi)

Versus

1. Union of India
Through Secretary,
Ministry of Communication & IT
Department of Communication
Sanchar Bhawan,
20, Ashoka Road,
New Delhi – 110 001.

2. Union of India,
Through Secretary,
Ministry of Health,
Ist Floor, Nirman Bhawan,
New Delhi – 110 001.

3. The Chairman-cum-Managing Director
Mahanagar Telephone Nigam Limited
9, CGO Complex, Lodhi Road,
New Delhi – 110 003. ...Respondents

(By Advocate : Mr. Manish Kumar)

: O R D E R (ORAL) :**Justice L. Narasimha Reddy, Chairman:**

The applicants, retired from the service of Mahanagar Telephone Nigam Limited (MTNL). In the context of availing medical facilities, they submitted representations stating that on surrender of MTNL medical facilities, they are entitled to be extended the benefits under the Central Government Health Scheme (CGHS). It is also stated that the issue was decided by this Tribunal in OA No.2515/2017. They claim similar relief, in this OA.

2. The OA was taken up for admission on 04.08.2020 and time was granted to Shri Gyanendra singh, learned standing counsel for the respondents to obtain instructions. Today, he submitted that the representations of similar nature were rejected by the respondents through order dated 31.01.2020.

3. We heard Shri Deepak Tiyagi, learned counsel for the applicants and Shri Manish Kumar, learned counsel for the respondents.

4. The relief claimed in this OA is as regards the nature of the medical facilities which are required to be extended to the applicants who are retired employees. The respondents are said to have taken a particular stand on this issue, while considering the representations of similarly situated persons. It is for them to pass orders on the representations made by the applicants also.

4. We, therefore, dispose of the OA directing the respondents to pass orders on the representations submitted by the applicants within a period of two months from the date of receipt of copy of this order. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/sd